

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1283
ANSWERED ON: 11.02.2025

PERFORMANCE OF STATES

1283: SHRI JANARDAN SINGH SIGRIWAL

Will the Minister of Panchayati Raj be pleased to state;

- (a) the details of the performance of States with reference to the work done in the major programmes of the Ministry of Panchayati Raj;
- (b) the factors attributable for the satisfactory performance of the States;
- (c) the reasons for unsatisfactory performance of some States in this regard; and
- (d) the details of steps being taken by the Government to improve the performance of the States with reference to these programmes?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) The State-wise performance of the Centrally Sponsored Scheme of revamped Rastriya Gram Swaraj Abhiyan (RGSA) for capacity building and training of the elected representatives of the Panchayati Raj Institutions (PRIs) and the Central Sector Scheme of Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) for providing the 'Record of Rights' to village household owners possessing houses in inhabited areas in villages are given in **Annexure-I** and **Annexure-II** respectively.

(b) to (d) Close and intensive monitoring of the implementation of scheme through meetings, video-conferences, regular feedback, dashboard data, demand for timely submission of utilisation certificate for the funds released, effective coordination with stakeholders etc. are the factors for satisfactory performance. There are scheme specific implementation challenges. For example in case of SVAMITVA scheme, issues like delay in providing enough Chuna Marked villages by States, insufficient trained manpower to carry out the activities, extreme weather conditions, difficult terrain in some States, delay in drone flying permission in areas around airports, international border are some of the factors that affect the performance of the States under the SVAMITVA scheme.

The steps already followed for successful implementation of schemes of the Ministry will also be continued in the future. In addition, for the RGSA scheme, a Training Management Portal (TMP) has been developed and operationlised to facilitate real time training monitoring. A suitable mix of virtual and face to face mode of training has been adopted for various target groups for capacity building and training of the elected representatives and other stakeholders of rural local bodies who come from varied socio-economic and educational backgrounds. States/UTs have also been suggested to prepare tailored audio-visual training materials and

modules such as animation videos, audios, e-posters etc. for different target groups to ensure effectiveness of the trainings. Also, Public Finance Management System (PFMS) based transaction has been introduced for release and tracking of grants under the scheme.

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1283 answered on 11.02.2025 regarding Performance of States.

State-wise Participants Trained under the revamped Rashtriya Gram Swaraj Scheme during the Years 2023-24 and 2024-25.

Sl.No	States	Number of Participants trained in 2023-24	Number of Participants Trained in 2024-25
1	Andaman and Nicobar Islands	2865	4264
2	Andhra Pradesh	165001	266575
3	Arunachal Pradesh	6138	4942
4	Assam	348183	112279
5	Bihar	163809	307016
6	Chhattisgarh	163292	82376
7	The Dadra and Nagar Haveli and Daman and Diu	1000	767
8	Goa	3548	3254
9	Gujarat	1938	67488
10	Haryana	12431	9691
11	Himachal Pradesh	92458	99893
12	Jammu and Kashmir	350026	78192
13	Jharkhand	54056	59410
14	Karnataka	363317	203572
15	Kerala	149153	106473
16	Ladakh	0	26
17	Lakshdweep	0	0
18	Madhya Pradesh	86884	138609
19	Maharashtra	984321	314972
20	Manipur	5591	153
21	Meghalaya	74410	5827
22	Mizoram	9800	2394
23	Nagaland	3435	2696
24	Odisha	160774	149714
25	Puducherry	0	0
26	Punjab	13359	103067
27	Rajasthan	96389	15547
28	Sikkim	11249	2601
29	Tamil Nadu	101513	67165
30	Telangana	2441	1616
31	Tripura	63715	23098
32	Uttarakhand	82712	19106
33	Uttar Pradesh	144374	86860
34	West Bengal	272762	225141
	Total	3990944	2564784

Note: As on 4th February, 2025.

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1283 answered on 11.02.2025 regarding Performance of States

State-wise progress in terms of drone flying and property card preparation/issue under SVAMITVA Scheme

S. No.	States/UTs	Notified Villages#	Drone Flying Villages	Property Card) prepared Villages	Number of property cards prepared
1	Andaman and Nicobar Islands	186	186	141	7409
2	Andhra Pradesh	13321	13321	0	0
3	Arunachal Pradesh	5596	3399	0	0
4	Assam	1074	946	0	0
5	Chhattisgarh	15791	15791	1200	67751
6	Dadra and Nagar Haveli and Daman and Diu	80	80	75	4397
7	Delhi	31	31	0	0
8	Goa	410	410	410	672646
9	Gujarat	15052	13949	7237	1228586
10	Haryana	6260	6260	6260	2515646
11	Himachal Pradesh	15196	13870	238	5395
12	Jammu and Kashmir	4431	4398	1006	39204
13	Jharkhand	757	240	0	0
14	Karnataka	30715	16855	3763	1003991
15	Kerala	1550	597	0	0
16	Ladakh	230	230	148	15623
17	Lakshadweep	10	10	0	0
18	Madhya Pradesh	43014	43014	33929	3994343
19	Maharashtra	37819	37609	15708	2441286
20	Manipur	3856	209	0	0
21	Mizoram	550	319	27	2909
22	Odisha	3054	2724	43	1500
23	Puducherry	96	96	92	2801
24	Punjab	12083	10458	178	24089
25	Rajasthan	36,352	35721	13,310	861986
26	Sikkim	1	1	0	0
27	Tamil Nadu	3	3	0	0
28	Telangana	5	5	0	0
29	Tripura	893	19	893	571783
30	Uttar Pradesh	90573	90573	67408	10131232
31	Uttarakhand	7441	7441	7441	278229
	Total	3,46,183	318765	159507	23870806

Note: As on 6th February, 2025. #Number of villages as per notification by State Government.
